

for manufacture of coir products, subject to an export obligation of 75 per cent of its production. Recently, the case was reviewed and, in order to ensure that there is no chance of such licensing having an adverse impact on domestic production, the export obligation was increased to 100 per cent of its production.

Even so, the whole question of mechanisation is presently under review to determine what impacts, if any, this will have on employment in the non-mechanised sector and Government will take a final decision after taking all relevant aspects into consideration.

#### Irregularities in the Disposal of Metal Scrap

5698. SHRI VASANT SATHI: Will the Minister of DEFENCE be pleased to state:

(a) whether the Government are aware of serious irregularities not fraudulent activities in the disposal of metal scrap by the ordnance factories to the contractors;

(b) the nature of complaints received in this regard and details of action taken;

(c) whether Government would consider a suitable change in existing procedure of disposal of metal scrap by the ordnance factories; and

(d) if so, furnish details of changes proposed in the existing procedure to weed out the organised vested interest?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (PROF. SHER SINGH): (a) The Government sometimes receive complaints from unsuccessful/disappointed tenders about the disposal of metal scrap by the Ordnance Factories.

(b) The general nature of complaint is favouritism. The complaints are investigated and if considered necessary, Board of Enquiry is also appointed by the DGOF.

(c) and (d). No, Sir. The existing procedure was adopted in July 1976 as a result of the recommendations of a Study Group set up for this purpose, and it contains measures to discourage organised vested interests.

#### आकाशवाणी और दूरदर्शन में सलहकारों के वेतनमानों में वृद्धि

5699. श्री नृसिंह प्रसाद : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या आकाशवाणी और दूरदर्शन में अंग्रेजी और विभिन्न भारतीय भाषाओं के कार्यक्रमों के लिये सलहकारों की नियुक्ति की जाती है ;

(ख) यदि हां, तो क्या अंग्रेजी और हिन्दी कार्यक्रम सलहकारों के वेतनमान समान हैं अथवा भिन्न हैं; उनके वर्तमान वेतनमान क्या हैं और गत वर्षों में वेतनमानों में कितनी वृद्धि हुई है ;

(ग) साहित्यकारों, इंटरव्यू लेने वालों तथा प्रोड्राम असिस्टेंट, प्रोड्यूसर, एनाउंसर आदि जैसे आर्टिस्टों के वेतनमान क्या हैं ; और

(घ) आकाशवाणी के कर्मचारियों के नाम तथा पदनाम क्या हैं और साहित्य अकादमी, संगीत नाटक अकादमी, भारतीय ज्ञान पीठ, राष्ट्र भाषा परिषद भंगक प्रज्ञाद परितोषिक समिति अखिल भारतीय हिन्दी अकादमी सम्मेलन, अखिल बंग साहित्य, परिषद गुजराती साहित्य परिषद, वायसी प्रचारिणी सभा जैसे सुप्रसिद्ध और प्रमुख संस्थाओं द्वारा सहाय्यक सज्जन के लिये सम्मानित और पुरस्कृत व्यक्तियों को दिए गए पुरस्कारों का स्थिति क्या है और इनमें के ऐसे व्यक्ति के नाम क्या हैं जिन्हें आकाशवाणी द्वारा परोक्षता देना प्रोत्साहित किया गया है

सूचना और प्रसारण मंत्री (श्री लाल कृष्ण शहावाणी) : (क) जी, नहीं।

(ख) प्रश्न नहीं उठता।

(ग) साहित्यकारों, इन्टरकॉ लेने वालों तथा प्रोग्राम अस्टिंट जैसे कलाकारों के कोई पद नहीं हैं। आकाशवाणी और दूरदर्शन के प्रोड्यूसरों और एनाउंसरों के भुक्तान न इस प्रकार है :—

#### आकाशवाणी

##### एनाउंसर

मूनियर स्केल :	425-750 रुपए
सीनियर स्केल :	550-900 रुपए
सलेक्शन ग्रेड :	650-1200 रुपए

##### प्रोड्यूसर

650-1200 रुपए

##### दूरदर्शन

##### प्रोसेन्टेशन एनाउंसर

मूनियर स्केल :	550-900 रुपए
सीनियर स्केल :	650-1200 रुपए

##### प्रोड्यूसर

ग्रेड 1 :	700-1300 रुपए
ग्रेड 2 :	650-1200 रुपए

(घ) सूचना केन्द्रों से एकत्रित की जा रही है और उसको सदन की मेज पर रख दिया जायेगा।

#### List of Import of TV Components by Public Sector Unit in Bangalore

5700. SHRI P. S. RAMALINGAM: Will the Minister of ELECTRONICS be pleased to state:

(a) the name of the public sector unit in Bangalore which is reported to have submitted a list of imports of TV components in 1972 for scrutiny with regard to indigenous availability or possibilities of indigenous production;

(b) the fate of that list; and

(c) the step up since made in indigenous output of such components?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) No such list was submitted to Government for scrutiny in 1972.

(b) and (c). Do not arise.

#### Foreigners not allowed to enter Darjeeling

5701. SHRI AMAR ROY PRADHAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether foreigners are not allowed to enter certain areas of the Darjeeling District;

(b) if so, the reasons thereof; and

(c) whether Government have also received any communication from the State Government of West Bengal in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) and (b). For reasons of security, certain areas in north east India, including the Darjeeling district, were declared as restricted areas under the Foreigners (Restricted Areas) Order, 1963. Foreigners desiring to visit these areas are required to obtain special permits from the prescribed authorities. However, foreign tourists are allowed to visit Darjeeling town and certain other nearby places of tourist interest. They do not need any permits for a period of upto 15 days provided they travel by air to Bagdogra.

(c) No communication in this regard has been received from the State Government of West Bengal recently.

#### Shortage of Cement in Delhi

5702. SHRI SHANKERSINHJI VAGHELA: Will the Minister of INDUSTRY be pleased to state:

(a) the extent to which the shortage of cement is being felt in the country and particularly in Delhi;